33

coming. I would like to know from the hon, Minister whether it will be on this pattern. Will the Minister be pleased *to* tell us on what basis this amount is calculated? If it is less, what will the Government do on this issue? It comes to only R. 18,000 per worker.

भी बशोक महलोत : सर, ऐसी क्वत नहीं है, जैसा कि माननीय सदस्य को आशंका है इसमें जो कैलकुलेशन होता वह जो मजदूर जब मिल क्लोज्ड हो जाती है तीन साल के लिए स्कीम बनी है। तीन साल में उसको, पहले वर्ष में 75 परसेंट उसकी सेलरी जो है उसका दिया जाता है, दूसरे वर्ष में 50 प्रतिशत श्रीरतीसरे वर्ष में 25 हप्रतिशत दिया जाता है । यह जो फिगर्ज दिए गए हैं यह एक प्रकार से इन्स्टालमेंटवाइज. किंसी मिल में दो इस्टालमेंट मिल गई, किसी में एक मिला होगा और तीन-तीन महीने में इस्स्टालमेंट दी जाती है। इसलिए माननीय सदस्य की जो आशंका है वह निर्मुल है। मैं समझता हूं कि इसमें उसी कैलकुलेशन पर चलते रहते हैं वरना जो मजदूर युनियन है वह खुद ही हम से बात करती रहती है। इसलिए ऐसी यदि कोई शिकायत है तो हम दूर कर सकते हैं।

SHRI T. R. BALU: Mr. Chairman, Sir, because of the non-receipt of the rehabilitation fund by the workers, the workers are suffering. So, what are the steps taken by the Govern. ment to expedite the disbursement of th rehabilitation fund?

श्री अशोक गहलोत: माननीय सभापित महोदय, पहले कुछ ऐसी शर्तें लगाई हुई थीं जिसके कारण डिस्वसेमेंट में डिले हुआ। यह शर्तें हमने श्रव दूर कर ली हैं। उसके बाद में समझता हूं कि तीन शर्तें इस प्रकार से थी जिसके अन्तर्गत यह शर्तलगा दी गई थी पिछली सरकार के बक्त में, ग्रगर किसी मजदूर की पेमेंट होने के बाद में, ग्रगर कार्य पहलें सह पोमेंट वहां पर वापस गर्वनंमेंट को चुकाना पड़गा। श्रगर वह मजदूर नहीं चुकाता है तो स्टेट गर्वनंमेंट यह गारंटी ले कि वह उससे रिकवर कर

उसके एप्लायर से और सैन्ट्रल गर्वामेंट को चुकाए । दो मतें तो ये थीं और तीसरी गर्त जो लाइसेंस था क्लोज्ड मिल का उसका सरंडर करने की थी । उसके ग्रलावा जो 26 डेज का एवरेज निकालने को मतें लगा रखी थी . (व्यवधाम)

SHRI T. R. BALU. Mr. Chairman, Sir, I want to know what the steps are that the Government has taken to expedite it.

श्री अशोक गहलोत: यही थे कह रहा । . . (व्यवधान) ये सारा कडीशंस लगी हई थीं।

MR. CHAIRMAN; These are the difficulties he is trying to remove.

/ श्री प्रशोक यहतोंंः पिछली सरकार के वक्त में ये कंडीशंस कुछ लगा टी गई थीं वह सोच करके कि इसका मिसयूज नहीं होगा । पर जब हमने देखा कि इससे डिफिकलटी पैदा हो रही है तो अभी दो महीने पहले ही वह सब शतें ही हटा दी गई हैं । श्रव में समझता हूं कि कोई दिक्कत नहीं श्रा रही है ।

## Review of India's Nuclear Policy \*165. SHRI BEKAL UTSAHI: † DR. SANJAYA SINH-.

Will the Minister of EXTERNAL AFFAIRS be pleased to state;

- \* (a) whether it is a fact that the American Senator Larry Pressler during his 11 day official visit to South Asia also visited New Delhi in the second week of January, 1992;
- (b) whether during the visit Mr. Pressler pointed to the danger of seven to nine Islamic, "fundamen-

†The question was actually asked on the. floor, of the House fey Shri Bekal Utsahi,

35

talist" nations, some of them posses sing nuclear weapon capability, for. ming a "federation" to become major-force in this region, which co. uld pose a danger to India; and

(c) if so, whether in view of such a danger, Government have reviewed its nuclear policy, if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AF. FAIRS (SHRI EDUARDO FALE-IRO): (a) Yes, Sir. He was; in New Delhi from 10.13, January, 1992.

- (b) Yes, Sir, this view was expressed by Mr. Pressler.
- (c) Government remains committed to the development of nuclear power for peaceful purposes. Government keeps a constant watch on the ev6l. ving security environment for India regionally and globally and will defend its national interests under all cirumstances.

**भी बेकल "उत्साह**ी" : हज्ः-ए-मोहतप्स, मैं घड़ी की तरफ देख पहा ह

† <u>شرى بيكل انساهى:</u> حضر مستدم مين گهري كي طرف درعهرها هون اور این سوال کو دیکهها مون-]

**औ समापति :** जरा छोटे में एक्पल कर

श्री बेकस "उस्र सी" : तो यही यहाता महता है कि---

"जवाड ने के वह साहिल ने मंत्रजिए के

समग्र की नाय में मेरा नवाल इन यद्या ।"

† [شری بهکا انساهی: تو یهی کینا پوتا هے که .. جواب لے کہوہ ساحل یہ ملتظر تھے مکر سعه مي ناؤ مهن ميوا سوال لوب ركها-श्री समापति : स्वाल उठा सन्तिए, नहीं तो इंतजार ही रह जाएगा।.... (व्यवधान) सवाल कर हेने दीजिए।... (ध्यवधान)

**भ ी बेक्स "उत्साही":** जनवरी, 1992 में अभरीका के बड़े मजबूत, मकबूल और मशहर सीनेटर लेगी प्रेंसलेर दक्षिणे एशिया की यात्रा पर 11 दिन उब..... (व्यवधान)

†[شرى بينل اتساهى : جلورى 1991 سیں امریکہ نے بڑے مضبوط اور مشهور سهققر لهرى يريسلر دكشن ایشیا کی یادرا پر ۱۱ دن جب .... (سدرخلت) ....

श्री सुरेश क्योरी : माननीय सभापति जी

भी सभापति: आप प्रश्न करलो । ...(व्यवधान) प्रज्न ही यह आएगा . . . (व्यवधान) अक्षाब २ह आध्या ।

श्री बेक्स "उरसाही" : क्या उन्होंने पाकिस्तान के पास परमाण बम होने ग्रीप उससे उत्पन्न स्थिति पर लिखित रूप से कोई रिपोर्ट सरकार की दो है अगर ही तो जनकी जानकारो क्या है ?

†[ئررى بيكل اتساهى: كيا الهون نے پاکستان کے پاس پرسافو ہم ھونے اور اس سے اتھی استنہی میں لکھت روپ ہے کوئی رپورٹ سرکار کو دہی ہے ۔ اگر ہاں تو اسکی جانکاری کیا ہے ۔]

MR. CHAIRMAN; Do you know that they have got these capacities?

<sup>†[&#</sup>x27;] Transliteration Arabic script,

37

SHRI EDUARDO FALEIRO; Sir, Pressler proposed- an amendment and that is how Pressler is famous. The Pressler Amendment is precisely concerning Pakistan and really it pre. vents the Government of the United States from giving aid or military te. chnology to Pakistan because it finds ... (Interruptions). I read the operative portion for the information of the Members. It says. "No assistance shall be furnished to Pakistan"... (Interruptions).

SHRI S. JAIPAL REDDY-The main question is what India will do.

MR. CHAIRMAN; Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

## Suggestions of National Tripartite **Committee on Cotton Textiles**

\*166. SHRI MENTAY PADMANA-BHAM; Will the Minister of TEXT. ILES be pleased to state;

- (a) whether Goernment, are considering various suggestions of the Na. iional Tripartite Committee on Cotton Textiles;
- (b) whether there is any proposal under Government's consideration to revise the basic Textile Policy:
- (e) whether any efforts are under. way to evolve an integral policy covering the powerloom. mill and hand. loom sectors; and
  - (d) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Government reconstituted the Industrial

Committee **Textiles** Indus Cotton on try comprising representatives ofGovernment, employers and workers discussing for the problenis facing the units which have become sick and preventive measures to be taken in regard to other The first unite. meeting of the Committee was, held on 21-2.92 and its suggestions under consideration.

to Questions

(b) to (d) Government are .examining the recommendations made by the Abid Hussain Committee appointed to reivew the progress of imple. mentation of Textile Policy.

## Fending Projects of Madhya Pradesh and **Uttar Pradesh**

\*167. SHRI AJIT P. K. JOGI: KUMARI ALIA:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the State Government\* of Uttar Pradesh and Madhya Pra. desh have requested the Union Government to give early clearance to various projects of Madhya Pradesh and Uttar Pradesh; and
- (b) if so, the reaction of the Union Government thereto?.

THE MINISTER OF STATE OF THE MINISTRY **PLANNING** OF AND **PROGRAMME IMPLEMENTATION** (SHRI H. R. BHAREWAJ):

- (a) No project from Uttar Pradesh is pending clearance in the Planning Commission. Two flood control schemes of Madhya Pradesh are pending for approval in the Planning Commission. These are (i) Shivana Flood Control Scheme (revised estimate) and (ii) Flood Protection Scheme for Shujalpur town.
- (b) These two schemes will be considered for investment approval after the Eighth Plan lor Madhya Pardesh